

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
STARRED QUESTION NO. *143
TO BE ANSWERED ON 09.12.2024**

Coal Mining Development and Production Agreements

***143. DR. K. LAXMAN:**

Will the Minister of *COAL* be pleased to state:

(a) the expected economic impacts of the recently executed Coal Mining Development and Production Agreements for the Machhakata, Kudanali Lubri and Sakhigopal-B Kakurhi coal mines; and

(b) the manner in which these agreements will contribute to Government's goal of achieving Atmanirbharta in the coal sector?

ANSWER

**MINISTER OF COAL & MINES
(SHRI G. KISHAN REDDY)**

(a) to (b) : A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (b) of Rajya Sabha Starred Question no.*143 to be answered on 09.12.2024 asked by Dr. K. Laxman

(a) On 05.09.2024, Machhakata(Revised), Kudanali Lubri and Sakhigopal-B Kakurhi coal mines have been successfully allocated to NLC India Limited, Gujarat Mineral Development Corporation Limited(GMDC) and Tamil Nadu Generation and Distribution Corporation (TANGEDCO) respectively. Kudanali Lubri and Sakhigopal-B Kakurhi are partially explored blocks, while Machhakata (Revised) coal block is fully explored having reserve of 1377 MT and PRC of 30 MTPA which is expected to generate Annual Revenue of ~Rs. 2,991 crores and estimated investment of ~Rs. 4,500 crores upon it's operationalization

(b) These agreements will ensure timely operationalization of coal mines for early production of coal, and are thereby expected to reduce coal imports in the country by substituting it with the domestically produced coal from these mines.
